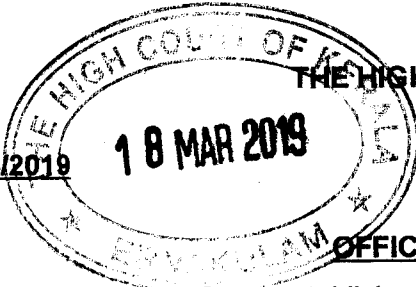


025058

A6-1288/2019



THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated: 15.03.2019**OFFICIAL MEMORANDUM**

Sub: High Court establishment- amendments to the Kerala High Court Service Rules, 2007.

Ref: Rule 39 of the Kerala High Court Service Rules, 2007.

It is proposed to make the following amendments to the Kerala High Court Service Rules, 2007 namely:

In the Rules

In Rule 4 under Division II, after Sub Division 1 the following shall be inserted

“ Sub Division 1A

1. Station Officer (Fire & Safety)”

In Annexure I, the following shall be inserted after Sub Division 1 under Division II ”

Sub Division (1)	Category (2)	Name of post (3)	Method of Appointment (4)	Qualifications (5)
1A	1	Station Officer (Fire and Safety)	Deputation from among officers working in the category of Leading Fireman and above in the Kerala Fire & Rescue Services Department.	As in the parent Department.

The above amendment will have prospective effect only.

The members of the High Court Service are directed to file representations, if any, to the amendments proposed above, to the A-Section, High Court on or before **30-03-2019**.

(By Order)

  
**K. Haripal**  
Registrar General

To

The Joint Registrars, High Court.  
The Deputy Registrars, High Court.  
The Deputy Registrar, Kerala Judicial Academy, Athani.  
The Finance Officer, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Chief Librarian, High Court.  
The Assistant Registrars, High Court .  
The Librarian, Kerala Judicial Academy, High Court.

IT

The Court Officer to the Chief Justice, High Court.  
The Assistant Public Relations Officer, High Court.  
The Accounts Officer, High Court.  
The Personal Assistant to the Chief Justice, High Court.  
The Confidential Assistants to the Registrars and Additional Registrar.  
(General Administration, High Court.)  
All Officers and Sections, High Court.  
The IT Section, High Court (for publishing in the High Court website) ~~\_\_\_\_\_~~  
The Administrative Records Section, High Court.  
The Notice Board, High Court ( 5 copies)  
The File/Stock File.